

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO.170/00018/2019

IN

ORIGINAL APPLICATION NO.170/00230/2015

DATED THIS THE 26TH DAY OF JUNE, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

1. The Union of India
Represented by Secretary,
Ministry of Defence
Defence Research &
Development Organization,
Department of Posts,
New Delhi 110 001

2. The Chairman, DRDO,
Secretary DD (R&D)
DRDO Head Quarters,
DRDO Bhavan,
New Delhi 110 011

3. The Director,
Defence Research &
Development Organization
Aeronautical Development Establishment
C.V. Raman Nagar
Bangalore 560 093

..... Review Applicants

(By Shri M.V. Rao, Counsel for the Review Applicants)

Vs.

Sri R. Rangashamaiah
S/o Rangappa, Aged 53 years
Working as Office Assistant
Aeronautical Development Establishment,

New Thippsandra Post
Bangalore 560 075
Residing at 'Babba Nivasam'
No. 189/A, BMP 31,
Naranaswamy Layout
Nagavarapalya,
C.V. Raman Nagar Post,
Bangalore 560 093

.....Respondent

(By Advocate Shri A.R. Holla)

O R D E R (ORAL)
(HON'BLE DR. K.B. SURESH, MEMBER (J)

This RA was taken up today in the presence of learned counsels Shri M.V. Rao and Shri A.R. Holla. Shri M.V. Rao, learned counsel for the review applicants, submits that the order had been fully complied with after the intervention of the Hon'ble High Court in WP No. 37319/2016 dated 18.01.2017. Now only what remains is the cost of Rs. 1 lakh which we had imposed. His prayer is that it may be reduced to Rs. 10,000/-. Shri A.R. Holla, learned counsel for the original applicant, has no objection.

2. Therefore, RA is allowed. Cost reduced to Rs. 10,000/- which will be paid within the next two weeks.

(C.V. SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred by the Review Applicant in RA No. 170/00018/2019

Annexure-RA1: Copy of the order dated 24.01.2018 in OA No. 230/2015

Annexure-RA2: Copy of the order dated 18.01.2017 in WP No. 37319/2016

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